

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 6442/2012

(From the judgement and order dated 09/11/2011 in CWP No.19405/1986
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

PRABHAWATI AGARWAL & ORS.

Petitioner(s)

VERSUS

SHEIKH BARIK ALI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP & c/delay in refiling SLP)

Date: 23/04/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. R. Venkataramani, Sr. Adv.
Mr. Apoorva Aggrawal, Adv.
Mr. Mushtaq Ahmad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice.

[Madhu Bala]
Sr. PA

[Savita Sainani]
Court Master